

ITEM NO.801

COURT NO.6

SECTION III

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 9692-9693/2024

DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT

Appellant(s)

VERSUS

SHIV CHARAN & ORS.

Respondent(s)

WITH

IA No.211228/2025 in CrI.A. No. 2925/2025 (II-A)

Date : 04-09-2025 This matter was mentioned today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Appellant(s) : Mr. Arvind Kumar Sharma, AOR

For Respondent(s) :Mr. Vinayak Bhandari, Adv.(mentioned by)
Mr. Arnav Narain, AOR

Mr. Prajwal Tiwari, Adv.
Mr. Gautam Kharanchi, Adv.
Mr. Vipul Kumar, AOR

Mr. Ravi Raghunath , AOR

Mr. Sudarshan Lamba, AOR
Mr. Anupam Singh , AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No.211228/2025 in CrI.A. No. 2925/2025:

List this application along with the main matter on

23.09.2025.

(SWETA BALODI)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR